MR. CHAIRMAN: The question is:
"That the Bill be passed."
The motion was adopted.

15.33 hrs.

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*DEMANDS FOR EXCESS GRANTS (RAILWAYS), 1978-80 AND SUPPLE-MENTARY DEMANDS FOR GRANTS (RAILWAYS), 1981-82

MR. CHAIRMAN: The House will now take up items 6 and 7, namely, Disussion and Voting on the Demands for Excess Grants in respect of the Budget (Railways) for 1979-80 and discussion and voting on the Supplementary Demands for Grants in respect of the Budget (Railways) for 1981-82.

"That the respective excess sums not exceding the amounts shown in

Motions moved:

the third Column of the order paper by granted to the President out of the consolidated Fund of India to make good the excess on the respective grants during the year ended on the 31st day of March, 1980, in respect of the following demands entered in the second column thereof—Demand Nos. 3, 4, 7, 9, 11 and 16."

"That the respective Supplementary sums not exceeding the amounts shown in the third column of the Order Paper be granted to the President out of the Consolidated Fund of India to defray the Charges that will come in course of payment during the year ending the 31st day of March, 1982, in respect of the following demands entered in the second column thereof—Demand Nos. 2 to 12 and 16."

Demands for Excess Grants (Railways) 1979-80 submitted to the Vote of Lok Sabha

No. of Demand	Nam	e of Dem	and				Amount of Demand submitted to the vote of the House
1	2			4	4		3
	,						Rs.
General Super	rintendence and Se	rvices .	•			•	1,29,30,311
Repairs and I	Maintenance of .P	ermanent	Way ar	d Wor	ks .		1,08,10,836
Repairs and N	Azintenance of Pla	nt and E	quipmen	t .			1,52,34,456
Operating Ex	penses→Traffić	: .					4,00,16,557
Staff Welfare	and Amenities						40,42,479
Assets—Acqui	siton, Construction	n and Re	eplaceme	nt .			27,32,08,575

^{*}Moved with recommendation of the President.

No. of Dema	•		Amount of Demand for Grants submitted to the Vote of the House	
1	2			3
		1		Rs.
	Miscellaneous Expenditure (General)			3,00,000
	General Superintendence and Services			9,25,00,000
	Repairs and Maintenance of Permanent Way and Works			26,44,53,000
	Repairs and Maintenance of Motive Power			11,85,94,000
	Repairs and Maintenance of Carriages and Wagons .			28,61,52,000
	Repairs and Maintenance of Plant and Equipment .			11,31,24,000
•	Operating Expenses-Rolling Stock and Equipment .			8,30,81,000
	Operating Expenses—Traffic			11,38,15,000
	Operating Expenses—Fuel			55,07,70,000
:	Staff Welfare and Amenities	•.		8,59,96,000
	Miscellaneous Working Expenses			17,95,03,000
	Assets-Acquisiton, Construction and Replacement Other	r Exp	endi	369,74,76,000

Mr. Jagpal MR CHAIRMAN: Singh.

जगपाल सिंह (हरिद्वार) : सभापति जो, हमारे रेल मंत्री श्री पाँडे जी ने फरवरी में जनरल वजट रखा था। में उनको मुंबारकबात देना चाहुंगा। मुबारकबाद में उनको उस समय देना चाहूंग। कि जब कि हम।रे देश में क्रिकेट क्षेत्र के लोग गाव्स्कर जैसे खिलाड़ी मेन्बरी रहे हैं और उन्हें देश के लोग मुबारकबाद दे रहे हैं। अपने पांडे जी को मुबारकवाट इस-लिए देवा चाइंगा कि उन्होंने अपने कार्यकाल में एक हजार एक्सोडेंट कर के एक हजार की संख्या बनाली है और हजारों लोगों की जान हमारे मंत्रो जी ले चुके हैं। इसलिए मैं कहना चत्हुंगाकि हमारेपांडेजो मुबारकबाट के पाल है।

उन्होंने जनरल बजट फरवरी में रखा था। इतने से समय में ही वे सम्लोमेंटरी डिमाण्ड्स को ले कर फिर ग्रागये हैं। इस फाइनेन्स त स्रवायस्या के लिए स्रापके कौन मे अधिकारी जिम्मेटार हैं जो कि इतने गैर-जिम्मेदाराना ढंग से घाटे का वजट बनाते हैं, फिर वह बजट पूरा भी नहीं हो पाता कि म्राप फिर से सम्लोमेंटरी डिमाण्ड्स कर सदन में आ जाते हैं?

सभापति महोदय, दूसरी सबसे खतर-नाक बाद हमारे देश की सरकार इण्टर-नेशनल मानेटरी फण्ड से 52 ग्रन्थ रुपये का कर्ज ले रही है, हाथ फैला कर, भीख मांगकर ग्रीर बाकायदा शर्ती से ग्रीर रेलवे मंत्री जो, रेल मंत्रालय की वर्ल्ड बैंक भे गिरवो रखने जा रहे हैं। इनकी सरकार

600 करोड मध्या वर्ड वैंक से लेने जा रहा है। मैं माननीय मंत्री जी से पूछना चाहुंगा कि यह 600 करोड़ रूपणा वे किन-किन मदों पर खर्च करेंगे ? इससे क्या-क्या द्वेबलपमेंट होगा, इसके बारे में अभी तक कोई वयान नहीं आरा है। तो यह दूसरा सबसे बड़ा काम रेलवे मंत्री जी करने जा रहे हैं, इस विभाग के? गिरवी रखने जारहे हैं। यह कर्ज उस वक्त लेने जा रहे हैं, जबकि स्रभी 10--15 परसेंट किराया गुड्स पर बढ़ाका गया है। इतसे इस साल 80 करोड़ रुपया बसुल किया जाएगा। मैं कहुंगा कि **ये बयान कर रहे हैं, मलत बयानी कर रहे हैं।

सभापति महोदयः उ५ शब्द का प्रयोगं नहीं कर सकते हैं।

श्री जगपाल सिंह: ठोक है, ग्रसत्य बयान कर रहेहैं। अभी जब कि फाइनें शि-यल इगर में 3 महीने हैं, इसके 100 मे 120 करोड़ रुपया इस देश की जनता **दे वसूल किया जाएगा और उसका नतीजा** म्राप स्वयं मंदाज लगा सकते हैं। यह 10-15 प्रतिशत बढ़ौतरी भरते समग महगाई का विचार नहीं किया गया, गरीब लोगों की क्या स्थिति है, गरीब लोगों को रोटी नसीक नहीं हो पारही है, इन बातों का विचार नहीं किया गया।

ग्राज सप्लीमेंट्री डिमांड्स पर वर्चा करने जा रहे हैं और ग्राज ग्रखबारों में निकला है कि चावल पर 12 प्रतिशत बढ़े तरी होगी, सीमेंट पर 1.'89 प्रतिशत बढ़ौतरी ग्रौर इसी तरह है दाल इत्यादि पर कुछ न कुछ बढ़ोतरी होगी। मैं मंत्रीजी से कहना चाहूंगा कि वे श्रांसड़ों का खेल-खेल कर कब तक इस देश की जनता को धोखें में रखेंगे।

^{**}Expunged as ordered by the Chair.

[ब्री जगपाल सिंह]

यह भ्रांतड़ों का खेल बन्द करिए। यह जे सप्ती-मेट्रो डिनांड्स के ठीक पहले बढ़ीतरी की गई है, इससे एक साल में 4-5 सी करोड़ रूप्या वसून किया जाएगा । यह बढ़ी तरी करते वक्त भ्रापको क्रम से कम इस देश की भ्रायिक स्थिति, गरोब की स्थिति को म्राय में रखना चाहिए था।

दूतरा मैं खाततीर से पांण्डे जी से पूछना चाहता हूं कि जा कर्भचारी हड़ताल में, जिनको संख्या 1600 है, निकाले गये थे मौर 8000 कर्मचारियों को विविटनाइज किया था। जिसको वजह से पूरे विभाग में ग्रप्तंते। ष है ग्रीर इस ह्या सेंट के साथ-ताथ रेतत्रे कर्मचारियों के पिछले जुलाई माह से बड़े हुए महंगाई भत्ते के। देने के लिए भो श्राप तैयार नहीं हैं। ''श्राल इण्डिया रेतवे मैन फौडरेशन" हड़ताल की तैयारी कर रही है। ग्रापयह भत्ता देने के लिए क्यों तैयार नहीं हैं। 1600 कर्भ चारियों को वापस लेने के लिए श्राप तैयार नहीं हैं ग्रीर इस हासमेंट को समाज करके ग्राप रेलवे डिगर्टमेंट में सुधार नहीं कर सकते ? श्राज श्राप इक्ष हाउन में बकाइए कि श्राप जुबाई माह काभताजे। ड्यू है, देने के तिए तैयार हैं या नहीं देश चाहते हैं। इ.९ बारे में मंत्री जी भ्राज हाउस के। एश्योर करें, क्योंकि ग्राने वाले फरवरी माह में ⁴'ब्राल इंडिया रेलवे म⁷न्त फोडरेशन'' हड़ताल की तैयारी कर रही है। हड़ताल में क्या स्थिति होती है, आज की महंगाई को देखते हुए हड़ताल में क्या स्थिति हो जी? रेल बे डिशर्ट मेंट में ला एण्ड आर्डर की स्थित तो पहले हो खराब है और चोरियों, उकैतियों तथा एक्सोदेंट्स में तो पाण्डे जी रिकार्ड तोड़ दिया है। उनका जो ने रिकार्ड है वह शायद ग्राने वाला कोई मिनिस्टर तोड़ नहीं पाएगा भीर आशा यहीं की जाती है कि इनके यही ते। हैंगे। इसरे किसी के बल की यह बात नहीं है।

दश हजार शिलोमीटर द्रैक चेंज करने के लिए पड़ा हुआ है। व्या एक्सी-डेंट्स का यह भीएक मुख्य कारण नहीं हैं? आप सुवर फास्ट द्रेज चलाते जा रहे हैं, जनकी संख्या बढ़ाते जा रहे हैं। दश हजार किलोमीटर द्रैक जो पुराना हो चुका है, उन पर इन द्रैज को चलाया जाए गा तो एक्सी-डेंट नहीं होंगा तो क्या होगा? मैं जानना चाहता हू कि इस द्रैक को आप कब उचेंज करने जा रहे हैं--

रेल मंत्री (श्री केंदार पांडें): पांच हजार।

श्री जगपाल सिंह: पांच हजार नहीं दस हजार किलोमीटर।

वर्ल्ड बैंक से भ्राप छ: सौ करोड़ कर्ज ले रहे हैं। क्या ऐसा करके ग्राप रेल्वेज को उसके पास गिरवी रखने नहीं जा रहे हैं? बर्ल्ड बैंक ने मर्तक्यायह नहीं लगा**ई** है कि ग्राई बी एम से ग्रापको कम्प्यूटर खरीदने होंगे ? भ्रापको जो यह मजबूर किया जारहा है क्या इसका मतलब यह नहीं है कि आप मुल्क को उसके पास गिरवी रख रहे हैं? इनकी वजह से दस हजार कर्मचारी बेकार हो जाएंगे। छः सौकरोड़ जो ग्राप वर्ल्ड बैंक से कर्ज़ ले रहे हैं उसका मैं विरोध कर रहा हूं। यह ग्राप न लें। लेकिन मुझे मालूम है कि जरूर लेंगे। श्रीमती इंदिरा गांधी श्रार श्री वैंकटरामन साहब की तरह से ग्राप भी सफाई दे देंगे उस लोन के बारे में जो आई एम एफ से लिया गया है। मैं यह भी जानना चाहता हूं कि वर्ल्ड र्बंक की तरफ से हमारे उपर क्या यह दबाव नहीं डाला जा रहा है कि रेलवे बोर्ड के सदस्य जो एक्स-टेंशन चाहते हैं, उनको हमें एक्सटेंशन दैनी होगी ? ऐसा होता है तो उनकी भ्रवधि

जी काम करने की है उसकी भी वही तय करेगा। क्यायह मुक्त की सावरेनटी को खतरा नहीं है। इससे बड़ा खतरा हमारी साबरेनटी पर भीर क्या हो सकता है ? ग्राप हाउस को एश्योर करें कि रेलवे बोर्ड के सदस्य का वर्ल्ड बैंक से एक्सटेंशन लेने के लिए यह दबाव ग्राप पर तो नहीं डलवा रहे हैं ग्रीर क्या इसी वजह से ग्रापको यह मुझाव तो नहीं दे रहे हैं कि भाप वर्ल्ड बैंक से यह लोग लें? क्या ऐसा करके भ्राप रेलों को वर्ल्ड बैंक के पास गिरवी नहीं रखने जा रहे हैं।

ग्राप सुपर फास्ट ट्रेंज चलाते हैं। संसद् सदस्य उन में सफर करते हैं। इस वास्ते शायद वे भी सोच नहीं पाते होंगे कि इसकी वजह से गरीब जनता को कितनी कठिनाई का सामना करना पड़ता है। एक तरफ तो कोयले की कमी की वजह से रेलें कसल की जाती हैं, डिब्बे पुराने होने की वजह से या उनकी कमी की वजह से पैसेंजर श्रीर लोकल ट्रेंज पूरे मुल्क में भ्रापको कैंसल करनी पड़ती हैं लेकिन दूसरी तरफ धाप सुपर फास्ट ट्रेंज चलाते जाते हैं । क्या श्रापने कभी यह सोवा है कि लोकल ट्रेंज में चलते वाले लोगों की इसकी वजह से क्यां स्थिति होती होगी? एक मुपर फास्ट ट्रेन को छोड़ने पर क्या तीन गुड्ज ग्रीर तीन गैसें जर ट्रेंज को कैंसल नहीं करना पड़ता है ? बिना ट्रैंज का मोडना-ईज किए हुए अगर अप सुपर फास्ट ट्रेंज की संख्याको बढ़ाते चले जाएंगेतो देश के लोगों का संकट भी बढ़ता चला जाएगा । ग्रापको चाहिए कि ग्राप पहले लोकल ट्रेज के पैसेजर्स की स्थिति को सुधारें। फिर ग्राप सुपर फास्ट ट्रेंज चलाएं। · ·

एशियाड पर ग्राप खूब खर्च करने जा रहे हैं। कुछ पेवर्ज में रिपोर्टस छपी हैं। लकड़ी की कमी की वजह से डिब्बे बनाने के काम को धक्का लगाहै ग्रौर वही लकड़ी

फाइव स्टार होटल जो दिल्ली में बन रहे हैं, उन में लग रही है। एम पीज की छः कोठियां तोड़ करके जगह फाइव स्टार होटल बनाने के लिए श्री चरणजीत सिंह को देदी गई है। उन में स्टोफन साहब की भी कोठी है जिस पर पांच लाख रूपमा लगा. था । जो लक्ष्की इन फाइव स्टार होटल बनाने में लग रही है नहीं वैगन बनाने वाले जो कारखाने हैं वहां जा सकती थी। वहां न पहुंच कर दिल्ली में होटल बनाने के काम में वह ग्रारही है। रेलों की स्थितः कैसे सुधा तकती है? एक हजार करोड़ रुपया एशियाड पर प्राप बर्च कर रहे हैं। मुल्म गरीन है, भूख है हमारे देश में। महंगाई है। आई एम एफ और वर्ड बैंक से हम भोज ले रहे हैं कितनी गाड़ियां ग्रापने चनाई हैं एशियाड के लिए लोहा, सीमेंट और कोबना ढोने के लिए और कितनी कितनो गाड़ियां ग्रापकी इस हेतु कैंसिल करनी पड़ीं ?

हन रे रेल मंत्री और ऊर्जा मंत्री श्री गती खां चौधरी क्या कर रहे हैं उसकी मैं चर्चा नहीं करना चाहना, लेकिन इतना जरूर कहूंगा कि हमारे कारखानों को कीयजा नहीं मित्र रहा है। लेकिन जो स्मगलर्स हैं, नम्बर दो का पैसा बनाते हैं उनको रेक्स पर रेक्स कोयले को दी जारही हैं। मैं जानना चाहता हूं कि हमारी जो प्रायरिटी पर इंडस्ट्री हैं उनको आपने कितने कोज वैगन्स दिए? मैं मंत्री जी से कहूंगा कि इस सब के लिए ग्रापको ही रेस्पांसिबिल होना पड़ेगा। म्राप इस जिम्मेदारी से बचनहीं सकते। मैंने बताया कि किस तरह रेलवे बोर्ड के ग्रधिशारी वर्ल्ड बैंक से जो ग्राप कर्ज ले रहे हैं . उतकी शतों में इस बात का प्रैशर भी डब्रबारहेहैं कि रेलवे बोर्ड के वर्तमान भ्रधिकारियों को, जो रिटाय्र होने वाले हैं, उनको ऐंक्सटेंशन भी दिया जाय । . . .

समापति महोदय जिन बातीं को ग्राप कह चुके हैं उनकी न दोहरायें। ग्रब समय

[समापति महोदय] भी ग्रापका संमाप्त हो रहा है, जो कहना हो कह दीजिए।

भी जनपाल सिंह : लोकल ट्रेन्स ने बारे में कहना है कि जो स्मारे पिछड़े हुए इलाके हैं उनको स्रभी तक स्राप प्राय-रिटी नहीं दे पाये हैं। चाहे वह राजस्थान हो, या पहाड़ी इलाके हों या दूरदराज के प्रदेश हों उनको रेलों के बारे में कोई प्रायरिटी नहीं मिल रही है।

एक बात मुझे राजस्थान के बारे में नहनी है। क्या ग्रापके वहां की स्टेट गवर्नभेंट को इस तरह का भ्रादेश लिख कर दिया है कि जितनी वहां की ट्रेन्स घाटे में चल रही हैं ;गर स्टेट गवर्नभेंट उस घाटे को पूराकरे तो ग्राप वहां रेल चलाने के लिए तैयार हैं? ग्रभी हमारे साथी माननीय सारन जी कह रहे थे कि इस तरह की बात राजस्थान सरकार को कही गई है। अगर वाकई में यह बात सच है तो माननीय मंत्री जी ग्रापको कोई मारल राइट इस कुर्सी पर बैठने का नहीं है। एक तरफ़ तो ट्रेनें केंसिल हों ग्रापकी कुव्यवस्था ग्रीर चोरी की वजह से ग्रोर उसकी जिम्मेदारी राज्य सरकौर पर डालें यह सर्वथा ग्रनुचित है। मेरा निवेदन है कि ग्राप इन सब बातों पर गहराई से सोचें, वरना रेलवे की स्थिति जो पहले ही बहुत खराब हो चुकी है, ग्रीर ग्रागेभी खराब होगी। ग्राज हमारी मातायें, बहनें आपकी गाड़ियों में सफर करने के लिए तैयार नहीं हैं असुरक्षा की वजह से।

्ध्रागे बहुत जल्दी भविष्य में, मुझे शक है कि एशियाड की वजह से दिल्ली में रिंग रेलवे लाइन ग्राप विछाने जा रहे हैं, हम उसका विरोध करेंगे डट कर। पहले ही ग्राप दिल्ली पर हजारों करोड़ रुपया खर्च कर चुके हैं, पूरी दिल्ली को रिंग रोड से घेर लिया है भौर अब रिंग रेलवे बनाने जा रहे हैं, जिसका बोझ उठाने की शक्ति इस गरीब देश में नहीं है। इस तरह से मुल्क में अन्दिवित डेवलपमेंट हो रहा है। कुछ इलाके तो बिल्कुल नेग्लेक्टेड हैं श्रीर दूसरी तरफ दिल्ली, बम्बई, मद्रास, कलकत्ता म्रादि बड़े शहरों पर ग्राप करोड़ों रु खर्म्ब करने जा रहे हैं। यह देश की एकता के लिए सबसे बड़ा खतरा है।

अन्त में मैं कहना चाहुंगा कि जल्दी से जल्दी ग्राप इन सब बातों पर सोच कर लोगों को भाश्वस्त करें कि श्राप इन बातों पर कब तक ग्रीर कहां तक निपटाना चाहते

PROF. NARAIN CHAND SHAR (Hamirpur): Sir, I rise to support the Supplementary Demands in respect of Railways presented to this House by the hon. Minister for Railways.

I see little justification in the criticism made by the previous speaker regarding the presentation of Supplementary Demands. It has been a welestablished practice of this House and even in those days when the Congress was not in power, when Shri Morarji Desai was the Prime Minister the Supplementary Demands were presented and approved. Of course, I am sorry that his leader Chaudhury Charan Singh was Prime Minister without the Parliament being in exis-

That is another matter. There was no opportunity of presenting the supplementary demand for grants at that time. But supplemetary demand for grants had been presented earlier also. It is well to remember that in 1978, when Shri Madhu Dandavate was the Minister of Railways, he not only presented supplementary demands but six new railway lines were mentioned in those demands. So, it is a healthy sign that whenever you, find that the financial working of railways to be in a position to require additional funds, you can make for that provision.

I am also at a loss to understand as to why should there be so much of criticism about the working of the railways. If you read the demands carefully, they are under certain heads. It would have been better had they carefully gone into the document before some criticism is launched upon them. Here is only one new service about which some token provision has been made. That is for the conversion of meter-gauge line to broad-gauge line from Bangalore to Salem, which is a distance of 150 kms. That is the only point which can be mentioned as the new scheme. Then all other schemes are in the operational and adjustment stages and for that reason, the demands, have been made. One of the other reasons, on which he has gone vociferous is regarding the dearness allowance. would like to read from the papers circulated to this House. Here is a mention about this. This is on Page 4 at the Footnote

"The increase of Rs. 1185.94 lakhs under "voted" portion is on account of increase in cost of materials and stones (Rs. 600.85 lakhs), increase in POH out-turn activity (Rs. 450.45 lakhs) post-budgetary increase is on account of additional dearness allowances instalments sanctioned with effect from 1-4-1981 to 1-6-1981 (Rs. 200.56 lakhs) Ardh Kumbh Mela..."

So the very criticism which he is referring to should be invalid, if this portion of the document is read carefuly. (Interruptions). Now the point is that he has not mentioned that some increase in the provision is to be made for the payment of additional burden that would accrue to the railways on account of payment of additional dearness allowance for all these

months. If you take all these things into account, how can you demand that there is no increase? I will humbly suggest that before we embark upon the wholesale criticism, we must understand as to what is provided in the document, what more is to be provided in the document. Of course, your suggestion or criticism would be welcome. But if you do not even refer to what has been provided, then it is a poor performance. I would like to suggest a careful scrutiny before any criticism is made.

A point has also been made regarding the mortgaging of the Indian Ralways to the World Bank. On the one hand there is a desire to have new lines, and a desire to have additional funds for allowances. But on the other hand, there is a resistance to have any kind of increase in the receipts or any kind of borrowings from abroad or any kind of re-adjustment in finance. So, I am unable to understand how this criticism is valid. There is an intensive feature that India is a democratic country and we are getting loans from abroad, from the World Bank and from the I.M.F. with the approval of the Parliament. We are getting loans for purchasing weapons, as Pakistan is getting. are getting loan for the development of this country and therefore this aspect should be kept in view. terruptions). But you will never agree to it. That is beyond our care. We will do nothing about it. Let it be understood clearly that there is a development of the concern for country. Mr. Jaipal Singh Kashyap may not be knowing that previous to this Demand, there was a Demand in September also. In those Demands, which were voted by the House on 8th September, five new railway lines had been sanctioned and approved by this House for the various States. Those schemes were not included in the various States on an occasion and there was a dire necessity for these schemes. Of course, some of the projects are still to be cleared by the Planning Commission. I hope

[Prof. Narain Chand Parashar] that the Railway Minister will see to it that the construcion on those lines which are approved by this House and for which previsions were also made in the Budget, starts immediately without any further loss of time.

In this country, the parliamentary democracy is supreme and whatever the small irritants or difficulties are there, they have to be removed.

The requirements of the areas which are backward are not the concern of the Opposition. They are the concern of the people from this side. The Congress Party has always been in the forefront of launching planned development of the country. Before coming to power, it was the AICC at Bombay which passed the famous resolution on planning which lokked to the planned development of the country under the leadership of Jawaharlal Nehru and Subhas Chandra Bose who was at that time the President of the AICC in 1938.

AN HON. MEMBER: That Congress Party is dead. (Interruptions)

PROF. NARAIN CHAND PARA-SHAR: That Congress Party is still very much alive. We I've by it. Don't bother about that. At that time, 21 committees were set up for various sectors of Indian economy. A committee on transport was set up. Prof. Range is one of the veterns who was associated with it. We find that here was an attempt before we achieved Independence. Others could not even think of it after Independence. But our Party had thought if it before Independence. There is no grouse on that score. I hon. Members on would request the that side to go through the pages of history and see what has been the concern of the Congress Party right from its inception regarding the development of this country in a phased and planned manner.

There are some of these interesting points which have been mentioned in this document. Some of the provisions

are for repairs, some are for maintenance and some are for replacement. As mentioned by the hon. Railway Minister the track needs overhauling; 5000 kms, of track require overhauling because of it being age-old. It is to see that the traffic runs smoothly. If the entire track is to be overhauled which would be necessary in the long-range view of the Railways, then an enormous amount of money will be required. But it is in a phased manned that we have undertaken the overhawing of the railway track.

Similarly, about conversion also, there are some bottlenecks which hinder the progress and smooth flow of traffic from one part of the country to another. The conversion also has to be undertaken in a phased manner. I would congratulate the hon. Minister of Railways on the completion of a very big conversion project from Barabanki to Samstipur towards Muzaffarpur side which has ultimately brought in a new hope for the economic development of north Bihar and eastern U.P. In the same way, it is a gift to the south which the hon. Railway Minister, Mr. Kedar Panday, has promised on the form of a survey from Bangalore to Salem. That is entirely on the Southern Railway. I am also happy that he has provided for 10 lakhs for the survey to be conducteđ.

The various other parts of the country also look forward to the Railway Ministry for similar things to be undertaken. I am also happy that the northeastern States of India would also be given their due and they have been provided for in the regular budget. There is also a project for laying a railway line from Udhampur to Jammu. It is a very costly one. You can just imagine that it costs about Rs. 1 crore per laying down of 1 km. of track in that difficult terrain. The State Government is not in a position to provide even land free of cost. It would like the Railways to pay for the compensations for the land to be acquired there. Even in this difficult terrain the Railways are

trying to provide for a railway line. It is a very difficult task indeed.

Our friends there are always harping on the accidents. The accidents may be caused by human failure or by mechanical failure. We are very said to learn whenever a human life is lost. There is no doubt about that. I would urge upon the Railways to see that proper care is taken and all precautions are taken so that no accident takes place in future. But let us look to the brighter side also. We are now in an in an era, in the of Indian railways tory freight leading has been given all the importance and the revenue earning on that score has increased. If I am not mistaken, the hon. Railway Minister has stated in his reply that 215 million tonnes of goods have been loaded and that the peak has already been reached and whatever more would be achieved would be beyond the peak so that we can understand as to what is the amount of revenue that we are getting from the additional bookings on that score.

MR. CHAIRMAN: How long will the hon. Member take?

PROF. NARAIN CHAND PARA-SHAR: Five minutes more.

MR. CHAIRMAN: Let him continue tomorrow then.

16. hrs.

DISCUSSION RE: INADEQUATES IN ELECTORAL LAW IN NOT PROVIDING SPECIFIC PERIOD FOR COMPLETION OF BYE-ELECTION TO PARLIAMENT.

MR. CHAIRMAN: Shri Chitta Basu.

SHRI CHITTA BASU (Barasat): I raise a discussion under Rule 193 on the inadequacies in the electoral law in not providing a specific period for completion of a bye-election to Parliament.

Before I proceed to set out my argument, I would appeal to you and

through you to the Members of the House that this particular discussion involves certain basic issues. The House should, therefore, give careful consideration to the issues involved as this is necessary for the preservation of parliamentary democracy which we have today and in which we all live and prosper also.

No doubt there are inadequacies in the existing electoral laws particularly in matters relating to specifying particular dates before which a by-election to the Parliament is to be completed. The irony of it is that this inadequancy has come to be taken advantage of by the ruling party and they are now in a position to postpone any by-election for a very long period of time. But recent experience has shown that the by-election to Parliament can be postponed indefinitely and for any length of time.

We have had this experience recently when the Garhwal by election was indefinitely postponed.

The whole issue is to be discussed in the background of the Garhwal bye-election episode. We have necessarily to take into consideration, as I have mentioned earlier, the vital issues which are involved in it.

There is a long history of the Garhwal bye-election. The Garhwal seaf fell vacant with the resignation of Shri H.N. Bahuguna on 19th May, 1980, If I am not mistaken . . . (Interruptions)

···· अाप लोग बहुगुणा के नाम से डरते क्यों हैं ?

एक माननीय सदस्य : कोई नहीं डरता ।

श्री चित बसु: हेमवती तो हैं ही, कुमार हैं या नन्दन हैं, उस से कोई फर्क नहीं महता। जो कूमार होता है वहीं नन्दन होता है।